

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. 4429/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.07.2019**

NAME OF THE PARTIES: Hargun P. Godhwani&Anr

V/s

Godhwani Brothers India Pvt. Ltd & Ors

SECTION OF THE COMPANIES ACT: 97 OF COMPANIES ACT, 2013

ORDER

33. C.P. 4429/2018

The counsel for the petitioner present. At request, list this matter on
14.08.2019.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)